

Treatment of AIDS patients

684. SHRI JAGADISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some AIDS cases came to the All India Institute of Medical Sciences, New Delhi recently for treatment;

(b) in what manner those patients suffered from AIDS;

(c) whether the disease is curable; and

(d) if so, what possible treatments are provided to these victims?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, 7 such patients have reported at All India Institute of Medical Sciences for advice and treatment. These patients were of two types (i) HIV positive patients but yet having AIDS not (ii) HIV positive patients with clinical disease diagnosed as AIDS.

(b) According to mode of transmission of HIV infection the above patients can be classified in following categories:—

(i) The patients of homophilia;

(ii) The patients who received repeated blood transfusions;

(iii) The patients who are sexually promiscuous and indulged in prostitution abroad or in India;

(iv) Foreign students, visitors having promiscuous sexual contacts in foreign countries.

(c) The HIV infection is incurable.

(d) The patients suffering from opportunistic infections were given supportive and symptomatic treatment.

Sharing of expenditure between Madhya Pradesh and Central Government for Bhopal gas victims

685. SHRI PRABHAKAR RAO KALVALA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 1343 given in the Rajya Sabha on the 7th January, 1991 and state:

(a) whether the sharing of expenditure between the Government of Madhya Pradesh and the Central Government has been decided;

(b) if so, what are the details thereof; and

(c) what is the total number of people who died and were affected in Bhopal Gas Tragedy?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) Yes, Sir. The sharing of expenditure between the Central Government and the Government of Madhya Pradesh will be in the ratio of 75:25.

(c) More than 3800 people have died and about 6 lakh persons have filed claim forms for compensation for injury sustained by the Gas leakage at Bhopal.

Setting up of Petrochemical Complex at Barauni Refinery

686. SHRI S. S. AHLUWALIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a public demand is continuously being raised by Members of Parliament from the State of Bihar for setting up a Petro-chemical Complex at Barauni Refinery in the State of Bihar; and

(b) if so, what action Government have taken in this regard?